

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.205**  
New IA-1417/22, 1450/2020, 1432/2022  
in  
IB-1348/ND/2019

**IN THE MATTER OF:**

Nisus Finance & Investment Managers LLP & Anr.  
Vs.

Earthcon Universal Infratech (P) Ltd

...**FINANCIAL CREDITOR**

....**RESPONDENT**

**SECTION**

**U/s 7 IBC, 2016**

**Order delivered on 04.04.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Rishabh Jain, Advocate for RP  
IA Nos. 1417 & 1450 of 2022-Adv Ateendra Singh a/w  
Adv. Tabish Tarique-

For the Respondent

: IA No. 1432 of 2022, Noida Power Company Ltd. vs.  
Earthcon Universal Infratech Ltd through its RP Mr. Gaurav  
Katiar TenzenTashi Negi, Adv for Noida Power Company  
Ltd

**ORDER**

**New IA-1417/2022 :**

The present Application has been filed seeking directions to the Resolution Professional to restore the Applicant's claim to Financial Creditor in a class. Mr. Rishabh Jain, Ld. Counsel for the Resolution Professional accepts notice and seeks two weeks' time to file response in the matter.

The prayer is allowed. The Petitioner may file rejoinder affidavit within a week thereafter.

List the matter on **27.04.2022**.

**New IA-1450/2020:-**

The present Application has been filed seeking directions to the Resolution Professional to restore the Applicant's claim to Financial Creditor in a class. Mr. Rishabh Jain, Ld. Counsel for the Resolution Professional accepts notice and seeks two weeks' time to file response in the matter.

The prayer is allowed. The Petitioner may file rejoinder affidavit within a week thereafter.

List the matter on 27.4.2022.

**New IA-1432/2022:-**

Mr. Rishabh Jain, Ld. Counsel appearing for the Resolution Professional accepts notice and seeks two weeks' time to file the counter affidavit. The prayer is granted.

The petitioner is at liberty to file rejoinder within a week thereafter.

List the matter on **27.04.2022** before the regular Bench.



**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**



**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Surjit

04.4.2022

IB-1348/ND/2019